Supplementary Cause List-1 Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 20-A/2020 EMG-CM No. 06-A/2020

Dr. Showkat Ahmad Bhat

.....Petitioner (s)

Through :- Mr. M. Y. Bhat, Advocate (on Video Call from High Court Srinagar)

V/s

Union Territory of J&K and others

.....Respondent(s)

Through :- Mr. Shah Aamir, AAG with Ms. Sharaf Wani (on Video Call from High Court Srinagar)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

<u>ORDER</u> 9.05.2020

This matter has been assigned to this Bench, as the similar matter

has been assigned for adjudication to this Bench.

Heard the arguments of learned counsel for the parties.

Put up for further arguments on 20.05.2020 at 12.30 p.m.

(RAJNESH OSWAL) JUDGE

Jammu 19.05.2020 (Muneesh)